

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
O.A. No. 54 of 2020**

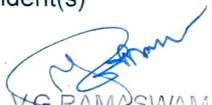
Mr.E.Kumar  
No. 4, Vivekananda Nagar,  
Ayyapakkam,  
S.Kumaradasan ,  
Chennai-600 0

..... Applicant (s)

Versus

1. The Secretary to Govt. of Tamil Nadu  
Public Works Department,  
Secretariat, Fort St.George , Chennai-9
2. The Secretary to Govt.of Tamil Nadu,  
O/o, Environment Secretariat,  
Fort St.George , Chennai - 9
3. The Secretary to Govt.of Tamil Nadu,  
Municipal Administration and Water Supply,  
Chennai - 9.
4. The Secretary to Govt.of Tamil Nadu  
Health & Family Welfare Department,  
Fort St.George , Chennai - 9
5. The District Collector,  
Collectorate,  
No.62, Rajai Salai, Chennai – 600 001
6. The Chairman,  
Tamil Nadu Pollution Control Board,  
No,76,Anna Salai, Guindy,  
Chennai - 600 032.
7. The Commissioner,  
Greater Chennai Corporation  
Rippon Buildings,  
Chennai-600 003
8. The Managing Director  
Chennai Metropolitan Water Supply & Sewerage Board,  
No.1, Pumping Station Road,  
Chintatripet, Chennai – 2
9. The Chief Engineer, PWD  
Water Resources Organization , Chennai,  
Suo Moto Templated as per order dated 6.3.2020  
Chennai-600 005.
10. Director of Municipal Administration  
Rep. by its Director  
Administration Building, Santhome High Road,  
MRC Nagar, Raja Annamalaipuram,  
Chennai-28

..... Respondent(s)

  
V.G.RAMASWAMI, S.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.

**INDEPENDENT REPORT SUBMITTED BY CMWSSB - 8<sup>TH</sup> RESPONDENT**

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do here by solemnly affirm and sincerely state as follows

1. I am the Superintending Engineer (Central/ Co-ord) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai here in as such I am well acquainted with the facts and circumstances of the case.

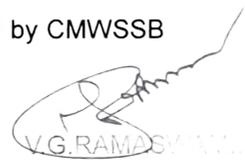
2. I am filing the action taken and progress report on behalf of Respondent - 8 vide O.A. No. 54 of 2020 filed by the applicant and based on the interim order issued by the Hon'ble National Green Tribunal, Southern Zone, Chennai vide O.A. No 61 of 2020 (SZ) with O.A.No. 54 of 2020 (SZ) dated 05.08.2021.

3. I humbly submit that Hon'ble National Green Tribunal, Southern zone, Chennai have issued direction on 25.06.2021 that the authorities to form a committee of higher officials under the Chairmanship of Additional Chief Secretary for Municipal Administration, Principal Secretary for Environment, Revenue & Public Works Department and also directed them to look into the issues and take necessary steps to co-ordinate with necessary stake holders and arrange for funds to resolve the issue with in a reasonable time frame, other wise the polluted water, which is being used for drinking and other purposes will affect the health of the people.

4. I submit that the NGT has further ordered that the Director of Municipal Administration, Chennai has been impleaded as additional respondent in O.A.No.54 of 2020 to co-ordinate and file the report before the Tribunal next hearing on 05.08.2021 and granted some more time to file further report before 01.12.2021.

5. I submit that further that the Tribunal had issued direction to the high level committee and respondents to file the report by e-filing in the form of searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hard copies to be produced before 22.12.2021. Accordingly, a report of CMWSSB has been E-filed on 06.01.2022.

6. I submit that in order to prevent, such a letting out of sewage from this area into the lake, revised short term and long term action plans are submitted by CMWSSB as given below:

  
V.G. RAMASWAMI, S/o.  
Superintending Engineer  
C.M.W.S.S.B.  
Chennai

**ACTION PLANS TO PLUG THE DOMESTIC SEWAGE OUTFALLS INTO THE AMBATTUR LAKE BY CMWSSB**

**SHORT TERM ACTION PLAN**

<b>SHORT TERM ACTION PLAN</b>			
<b>S.No</b>	<b>Issues</b>	<b>Action Plan</b>	<b>Target Date</b>
1	<p><u>Nehru Nagar SPS in Depot 81</u></p> <p>Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pumpout sewage from this pumping station to Karuppan kulam.</p>	<p>(a) Supply and erection of Pumpset of 30 HP. – 2 nos. with allied works are proposed to improve the efficiency.</p>	<p>DPR is under preparation and the subject will be placed in the Board meeting.</p>
2.	<p><b><u>Nehru nagar / Ward 81</u></b></p> <p>6 nos. of streets. (Oragadam road, Krishnapuram, Cholapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.)</p> <p>Under ground sewer systems is available. But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.</p>	<p>Total houses – 745</p> <p>HSC given:250 Nos</p> <p>HSC to be given – 495 nos.</p>	<p>House service connection are being provided under illamthorum Innaipu scheme</p>
3.	<p><b>Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station</b></p>	<p>It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.</p>	<p>This work will be completed before 30.05.2022</p>

  
**V.G.PAMASWAMI, ESE**  
 Superintending Engineer  
 CMWSSB  
 Chennai

## LONG TERM ACTION PLAN

Sl. No	Issues	Action Plan	Target Date
1	<u>Near Nehru Nagar Sewage Pumping Station at western side.</u> The existing deep sewer main is located adjacent to the lake has to be shifted to avoid entering of sewage into Lake	Diversion by construction of machine hole and laying of 500mm dia CI pipes at 5 m deep for a length of 20m to be carried out with plugging of existing sewer line adjacent to the Lake. DPR is under preparation and will be finalised shortly for taking up the work.	DPR is under preparation and the subject will be placed in Board meeting.

7. I submit that that the petitioner's prayer for direction to provide proper facilities for sewerage and waste water disposal in Ayyapakkam residential area to be carried out by the O/o the Executive Officer, Villivakkam Panchayat Union, Ambattur Taluk, Thiruvallur District with the concurrence of the Government of Tamil Nadu.

8. In this regard, I submit that the works of plugging the Domestic Sewage outfalls into the Ambattur lake are being carried out expediently in Area VII through "Illam Thorum Innaipu " Scheme to effect House sewer connections to the residents in order to avoid the letting out of sewerage into water bodies. In addition I also submit that works such as "laying of sewer main and construction of Machine holes are also being carried out simultaneously so as to plug the sewerage into the lakes.

9. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on  
this 4<sup>th</sup> day of February 2022 and signed  
his name in my presence

  
V.G. RAMASWAMI, B.E.  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 012.

BEFORE ME

My E No 702/2006

(K GOPI) B.Law

Advocate, Chennai chambers  
High Court Building  
Chennai- 104

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
O.A. No. 54 of 2020

Mr.E.Kumar  
No. 4, Vivekananda Nagar,  
Ayyapakkam,  
S.Kumaradasan ,  
Chennai.

:Applicant

Versus

Chennai Metropolitan Water Supply &  
Sewerage Board,  
No.1, Pumping Station Road,  
Chintatripet, Chennai – 2

: Respondent

REPORT FILLED BY THE 8<sup>TH</sup>  
RESPONDENT

G.JANAKIRAMAN

Counsel for 8<sup>th</sup> Respondesnt